

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd NOVEMBER, 2022, 10:30 A.M.

CTP (IBC) No. 2/CB/2022, CP (IB) No. 209/KB/2021

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Abhijeet Ferrotech Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Abhrajit Mitra, Sr Adv.
 Mr. Jishnu Chowdhury, Adv.
 Mr. Ankur Singhi, Adv.
 Mr. Piyali Pan, Adv.

For Respondent (s)

Mr. Jishnu Saha Sr. Adv.
 Mr. Mainak Bose, Adv.
 Mr. Souritro Ganguly, Adv.
 Mr. Kaushik Banerjee, Adv.
 Mr. Tanay Agarwal, Adv.

ORDER

Both sides counsel present. Due to connectivity issues, petitioner side could not be heard. Matter adjourned to 05.12.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)